

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION No. †4088
TO BE ANSWERED ON 25TH MARCH, 2025**

Remove the Fishermen Boat

†4088. Shri Patel Umeshbhai Babubhai:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the fishermen's boats near the Samudra Narayan Temple in the Union Territory of Daman and Diu were removed on 22.11.2024;
- (b) if so, the details thereof;
- (c) whether any written notice was given to the fishermen before the removal of the boats;
- (d) if so, the details thereof;
- (e) whether Government possess a copy of the notice including the signatures of fishermen acknowledging receipt;
- (f) if not, the reasons therefor and whether it is permissible to remove the boats of the fishermen without prior notice;
- (g) if not, the reasons behind the removal; and
- (h) the details and name of the project being implemented by the Government on the vacated area?

ANSWER

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI GEORGE KURIAN)**

(a) to (h) UT Administration of Dadra Nagar Haveli and Daman Diu has informed that the boats of fishermen near the Samudra Narayan Temple in Daman were relocated on 22.11.2024 and that the relocation was done at the Government's cost. It is also informed that these boats were relocated to Kadaiya Macchiwad, Daman (also Government Land) temporarily. The UT Administration has further informed that no written notice was required, as the boats are movable property and were parked on the government land. Further, it is also informed by the UT Administration that a dedicated boat parking and additional jetty is under construction near Samudra Narayan temple, which is hardly 200 metres from the existing location and provides well-organized space for boats thereby aiding safety, security and efficiency of fishing operations by fishermen.

Keeping in mind the welfare of the fishermen's community and to establish state of art infrastructure, a project has been initiated namely, extension of Samudra Narayan Jetty upto Pedestrian Bridge and Development of Boat Parking at Nani Daman having the proposed facilities like (i) Boat Parking (ii) Fisheries Office (iii) Parking facilities (iv) Walkway as part of the project. Further, another project of GoKarting is conceived by the Department of Tourism in the UT Administration in order to boost tourism, create employment opportunities for locals and enhance Daman's recreational landscape.

The UT Administration of Dadra Nagar Haveli and Daman Diu has further informed that the above matter is sub-judice in the Hon'ble High Court of Judicature at Bombay.